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#### **OFFICERS OF LOK SABHA**

#### THE SPEAKER

Shrimati Meira Kumar

#### THE DEPUTY SPEAKER

Shri Karia Munda

#### PANEL OF CHAIRMEN

Shri Basu Deb Acharia
Shri P.C. Chacko
Shrimati Sumitra Mahajan
Shri Inder Singh Namdhari
Shri Francisco Cosme Sardinha
Shri Arjun Charan Sethi
Dr. Raghuvansh Prasad Singh
Dr. M. Thambidurai
Dr. Girija Vyas
Shri Satpal Maharaj

#### SECRETARY GENERAL

Shri T.K. Viswanathan

### LOK SABHA DEBATES

#### LOK SABHA

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Friday, May 03, 2013/Vaisakha 13, 1935 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

#### **OBITUARY REFERENCE**

MADAM SPEAKER: Hon. Members, I have to inform the House about the sad demise of Shri Krishna Kumar Goyal.

Shri Goyal was a Member of the Sixth and Seventh Lok Sabhas from 1977 to 1984 representing Kota Parliamentary Constituency of Rajasthan.

He was also a Member of Rajasthan Legislative Assembly for two terms.

An able parliamentarian, Shri Goyal served as Union Minister of State in the Ministry of Commerce, Civil Supplies and Cooperation. He was also a Member of the Committee on Private Members' Bills and Resolutions.

Shri Krishna Kumar Goyal passed away on 23<sup>rd</sup> April, 2013 at the age of 80 in Kota, Rajasthan.

We deeply mourn the loss of Shri Goyal and I am sure the House would join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

#### 11.01½ hrs

The Members then stood in silence for a short while.

# ... (Interruptions)

# 11.02 hrs

At this stage, Shri Ganesh Singh, Shrimati Harsimrat Kaur Badal and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

#### 11.02½ hrs

MADAM SPEAKER: Q. No. 521 Shri C. Rajendran.

(Q.No. 521)

SHRI C. RAJENDRAN: Madam Speaker, LNG, a fossil fuel, can be a better substitute for petrol and diesel. It is more environmentally clean, safer than other fuels and cheaper also. ... (*Interruptions*) The hon. Minister, in her reply, has stated that an R-LNG Terminal is going to be set up in Tamil Nadu. ... (*Interruptions*) I would like to know from the hon. Minister, through you, as to when this R-LNG Terminal project will be commenced in Tamil Nadu. ... (*Interruptions*) I would also like to know as to when it will be completed and what the estimated cost of this project is. ... (*Interruptions*)

SHRIMATI PANABAKA LAKSHMI: Madam, import of Liquified Natural Gas assumes importance particularly in view of declining availability of gas from domestic sources. ... (*Interruptions*) Therefore, LNG Terminals are established in the country to meet out the shortage of domestic gas by importing natural gas from other countries. ... (*Interruptions*)

SHRI C. RAJENDRAN: Madam, may I know from the hon. Minister whether the Government has any plans to import LNG to produce power using this natural gas in gas-fired power plants? ... (*Interruptions*)

SHRIMATI PANABAKA LAKSHMI: Madam, expansion of Dahej by Petronet LNG Ltd. is being undertaken, and Mundra LNG Terminal by Gujarat State Petroleum Corporation, Gangavaram LNG Terminal by Petronet LNG Ltd., and Ennore LNG Terminal in Tamil Nadu by IOCL are under planning stage and the pre-project activities of these terminals are completed. ... (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 1200 noon.

#### 11.04 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

#### 12.00 hrs

The Lok Sabha reassembled at Twelve of the Clock.

(Madam Speaker in the Chair)

....(interruptions)

#### **12.01 hrs**

At this stage S/Shri Ganesh Singh, Brijbhushan Shran Singh, Shrimati Harsimrat Kaur Badal and some other hon. Members came and stood on the floor near the Table.

...(व्यवधान)

#### 12.01 ½ hrs

#### PAPERS LAID ON THE TABLE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, on behalf of my colleague, Mr. P. Chidambaram, I beg to lay on the Table a copy of the Explanatory Memorandum (Hindi and English versions) as to action note relating to expansion of scope of justice grant recommended by Thirteenth Finance Commission.

(Placed in Library. See No. LT 8972/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY): Madam, on behalf of my colleague, Shri Ghulam Nabi Azad, I beg to lay on the Table:-

(1) A copy of the Homoeopathy Central Council (Minimum Standards Requirement of Homoeopathic Colleges and attached Hospitals) Regulation, 2013 (Hindi and English versions) published in Notification No. 12-10/2000-CCH (Pt. III) in Gazette of India dated 8th March, 2013 under sub-section (2) of Section 33 of the Homoeopathy Central Council Act, 1973.

(Placed in Library. See No. LT 8973/15/13)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Kolkata, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Kolkata, for the year 2011-2012.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 8974/15/13)

- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970:-
- (i) The Indian Medicine Central Council (Minimum Standard Requirements of Unani Colleges and attached Hospitals) Regulations, 2013 published in Notification No. 11-134/2012-Unani (MSR) in Gazette of India dated 20th February, 2013.
- (ii) The Indian Medicine Central Council (Minimum Standard Requirements of Siddha Colleges and attached Hospitals) Regulations, 2013 published in Notification No. 18-1/2010-S (M.S.R.) in Gazette of India dated 20th February, 2013.

( Placed in Library. See No. LT 8975/15/13)

- (5) A copy each of the following Notifications (Hindi and English versions) under Section 38 of the Drugs and Cosmetics Act, 1940:-
- (i) The Drugs and Cosmetics (First Amendment) Rules, 2013 published in Notification No. G.S.R. 53(E) in Gazette of India dated 30th January, 2013.
- (ii) The Drugs and Cosmetics (Second Amendment) Rules, 2013 published in Notification No. G.S.R. 63(E) in Gazette of India dated 1st February, 2013.

(iii) The Drugs and Cosmetics (Third Amendment) Rules, 2013 published in Notification No. G.S.R. 72(E) in Gazette of India dated 8th February, 2013.

(Placed in Library. See No. LT 8976/15/13)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 2011-2012.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library. See No. LT 8977/15/13)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the AIDS Prevention and Control Project Voluntary Health Services, Chennai, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the AIDS Prevention and Control Project Voluntary Health Services, Chennai, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the AIDS Prevention and Control Project Voluntary Health Services, Chennai, for the year 2011-2012.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library. See No. LT 8978/15/13)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2011-2012.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library. See No. LT 8979/15/13)

(12) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the following institutions within the stipulated period of nine months after the close of the accounting year, mentioned therein:-

S.No.	Name of the Institutions	Accounting Year
(i)	Indian Red Cross Society, New Delhi	2011-12
(ii)	CNCI, Kolkata	2011-12
(iii)	Morarji Desai National Institute of Yoga, New Delhi	2011-12
(iv)	Central Council of Indian Medicine, New Delhi	2011-12
(v)	Central Council for Research in Siddha, Chennai	2011-12
(vi)	Indian Council of Medical Research, New Delhi	2011-12

(Placed in Library. See No. LT 8980/15/13)

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Ministry of New and Renewable Energy for the year 2013-14.

( Placed in Library. See No. LT 8981/15/13)

THE MINISTER OF MINES (SHRI DINSHA PATEL): Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English

versions) between the Mineral Exploration Corporation Limited and the Ministry of Mines for the year 2013-2014.

( Placed in Library. See No. LT 8982/15/13)

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Kolkata, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

( Placed in Library. See No. LT 8983/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 8984/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2011-2012.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 8985/15/13)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the South Central Zone Cultural Centre, Nagpur, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Central Zone Cultural Centre, Nagpur, for the year 2011-2012.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

( Placed in Library. See No. LT 8986/15/13)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Culture Fund, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Culture Fund, New Delhi, for the year 2010-2011.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library. See No. LT 8987/15/13)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum, Hyderabad, for the year 2011-2012.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

( Placed in Library. See No. LT 8988/15/13)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2011-2012.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

( Placed in Library. See No. LT 8989/15/13)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 2011-2012.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library. See No. LT 8990/15/13)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum, Allahabad, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum, Allahabad, for the year 2011-2012.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

( Placed in Library. See No. LT 8991/15/13)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 2011-2012.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library. See No. LT 8992/15/13)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala, for the year 2011-2012.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library. See No. LT 8993/15/13)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Ladakh, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Ladakh, for the year 2011-2012, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Ladakh, for the year 2011-2012.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library. See No. LT 8994/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8995/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the

assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth and Fifteenth Lok Sabhas:-

#### THIRTEENTH LOK SABHA

1. Statement No. 48 Second Session, 1999

(Placed in Library. See No. LT 8996/15/13)

#### FOURTEENTH LOK SABHA

- 2. Statement No. 27 Seventh Session, 2006
  - (Placed in Library. See No. LT 8997/15/13)
- 3. Statement No. 22 Ninth Session, 2006
  - (Placed in Library. See No. LT 8998/15/13)
- 4. Statement No. 22 Tenth Session, 2007
  - (Placed in Library. See No. LT 8999/15/13)
- 5. Statement No. 19 Thirteenth Session, 2008
  - (Placed in Library. See No. LT 9000/15/13)
- 6. Statement No. 17 Fourteenth Session, 2008
  - (Placed in Library. See No. LT 9001/15/13)

#### FIFTEENTH LOK SABHA

- 7. Statement No. 15 Second Session, 2009
  - (Placed in Library. See No. LT 9002/15/13)
- 8. Statement No. 13 Third Session, 2009
  - (Placed in Library. See No. LT 9003/15/13)
- 9. Statement No. 13 Fourth Session, 2010
  - (Placed in Library. See No. LT 9004/15/13)
- 10. Statement No. 10 Fifth Session, 2010
  - (Placed in Library. See No. LT 9005/15/13)
- 11. Statement No. 9 Sixth Session, 2010
  - (Placed in Library. See No. LT 9006/15/13)

12.	Statement No. 7	Seventh Session, 2011
		(Placed in Library. See No. LT 9007/15/13)
13.	Statement No. 7	Eighth Session, 2011
		(Placed in Library. See No. LT 9008/15/13)
14.	Statement No. 6	Ninth Session, 2011
		(Placed in Library. See No. LT 9009/15/13)
15.	Statement No. 5	Tenth Session, 2012
		(Placed in Library. See No. LT 9010/15/13)
16.	Statement No. 3	Eleventh Session, 2012
		(Placed in Library. See No. LT 9011/15/13)
17.	Statement No. 2	Twelfth Session, 2012
		(Placed in Library. See No. LT 9012/15/13)
18.	Statement No. 1	Thirteenth Session, 2013
		(Placed in Library. See No. LT 9013/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-
- (i) Memorandum of Understanding between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas for the year 2013-2014.

( Placed in Library. See No. LT 9014/15/13)

(ii) Memorandum of Understanding between the Biecco Lawrie Limited and the Ministry of Petroleum and Natural Gas for the year 2013-2014.

(Placed in Library. See No. LT 9015/15/13)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Biecco Lawrie Limited, Kolkata, for the year 2011-2012.
- (ii) Annual Report of the Biecco Lawrie Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 9016/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, I beg to lay on the Table:-

(1) A copy of the Service Tax (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 121(E) in Gazette of India dated 22nd February, 2013 under sub-section (4) of Section 94 of the Finance Act, 1994, together with an explanatory memorandum.

(Placed in Library. See No. LT 9017/15/13)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 23A of the Regional Rural Banks Act, 1976:-
- (i) S.O.374(E) published in Gazette of India dated 15th February, 2013, regarding amalgamation of Himachal Gramin Bank and Parvatiya Gramin Bank as Himachal Pradesh Gramin Bank.
- (ii) S.O.457(E) published in Gazette of India dated 25th February, 2013, regarding amalgamation of MGB Gramin Bank and Jaipur Thar Gramin Bank as Marudhara Gramin Bank.

(iii) S.O.491(E) published in Gazette of India dated 28th February, 2013, regarding amalgamation of Vidharbha Kshetriya Gramin Bank and Wainganga Krishna Gramin Bank as Vidharbha Konkan Gramin Bank.

(Placed in Library. See No. LT 9018/15/13)

- (3) A copy of the Central Bank of India (Employees') Pension (Amendment) Regulations, 2009 (Hindi and English versions) published in Notification No. 67 in Gazette of India dated 21st March, 2012 under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 9019/15/13)

- (5) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities Exchange Board of India Act, 1992:-
- (i) The Securities Exchange Board of India (Stock Brokers and Sub-brokers) (Amendment) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-14/01/8129 in Gazette of India dated 5th April, 2013.
- (ii) The Securities Exchange Board of India (Self Regulatory Organisations) (Amendment) Regulations, 2013 published in Notification No. LAD-NRO/GN/2012-13/27/5469 in Gazette of India dated 7th January, 2013.

(Placed in Library. See No. LT 9020/15/13)

(6) A copy of the Narcotic Drugs and Psychotropic Substances (Regulation of Controlled Substances) Order, 2013(Hindi and English versions) published in Notification No. G.S.R. 191(E) in Gazette of India dated 26th March, 2013 under Section 77 of the Narcotics Drugs and Psychotropic Substances Act, 1985, together with an explanatory memorandum.

(Placed in Library. See No. LT 9021/15/13)

(7) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) G.S.R.190(E) published in Gazette of India dated 25th March, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 39/96-Cus., dated 23rd July, 1996.
- (ii) G.S.R.198(E) published in Gazette of India dated 2nd April, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 96/2008--Cus., dated 13th August, 2008.
- (iii) S.O.851(E) published in Gazette of India dated 28th March, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.), dated 3rd August, 2001.
- (iv) S.O. 925(E) published in Gazette of India dated 4th April, 2013, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of imported and export goods.
- (v) S.O.936(E) published in Gazette of India dated 10th April, 2013 together with an explanatory memorandum regarding revised rates of exchange for conversion of Japanese Yen into Indian currency or vice-versa for the purpose of assessment of imported and export goods.

(Placed in Library. See No. LT 9022/15/13)

(8) A copy of the Notification No. G.S.R.189(E) (Hindi and English versions) published in Gazette of India dated 25th March, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 64/95-C.E., dated 16th March, 1995 under sub-section (2) of Section 38 of the Central Excise Act, 1944.

(Placed in Library. See No. LT 9023/15/13)

(9) A copy of the Notification No. G.S.R.187(E) (Hindi and English versions) published in Gazette of India dated 22nd March, 2013 together with an explanatory memorandum seeking to levy anti-dumping duty as specified rates on imports of Meta Phernylene Diamine, originating in, or exported from the People's Republic of China, for a period of six months under sub-section (7) of section 9A of the Customs Tariff Act, 1975.

(Placed in Library. See No. LT 9024/15/13)

- (10) A copy each of the following Notifications (Hindi and English versions) under Section 27 of the Insurance Regulatory and Development Authority Act, 1999:-
- (i) The Insurance Regulatory and Development Authority (Registration of India Insurance Companies)-(Fourth Amendment) Regulations, 2013 published in Notification No. F. No. IRDA/Reg./3/61/2013 in Gazette of India dated 13th February, 2013.
- (ii) The Insurance Regulatory and Development Authority (Appointed Actuary) (First Amendment) Regulations, 2012 published in Notification No. F. No. IRDA/Reg./4/62/2013 in Gazette of India dated 13th February, 2013.
- (iii) The Insurance Regulatory and Development Authority (General Insurance-Reinsurance) Regulations, 2013 published in Notification No. F. No. IRDA/Reg./5/63/2013 in Gazette of India dated 13th February, 2013.

(Placed in Library. See No. LT 9025/15/13)

(11) A copy of the Notification No. F. No. IRDA/Notification/7/65/2013 (Hindi and English versions) published in Gazette of India dated 13th February, 2013 cancelling the Licence No. 2555 issued to Mr. Sukumal Kumar Choudhury, Surveyor and Loss Assessor, issued under various sections of Insurance Act, 1938 read with Section 14 of the Insurance Regulatory and Development Authority Act, 1999 and Regulations of Licensing,

Professional requirements and Code of Conduct of Insurance Surveyors and Loss Assessors Regulations, 2000.

(Placed in Library. See No. LT 9026/15/13)

\_\_\_\_\_

... (Interruptions)

#### 12.04 hrs

#### MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Madam Speaker, I have to report the following three messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No.3 Bill, 2013, which was passed by the Lok Sabha at its sitting held on the 30<sup>th</sup> April, 2013 and transmitted to the Rajya Sabha for its this recommendations and to state that House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- "In accordance with the provisions of sub-rule (6) of rule 186 of the (ii)Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.3) Bill, 2013, which was passed by the Lok Sabha at its sitting held on the 30<sup>th</sup> April, 2013 and transmitted to the Rajya Sabha for this recommendations and to state that House has recommendations to make to the Lok Sabha in regard to the said Bill."
- (iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 2013, which was passed by the Lok Sabha at its sitting held on the 30<sup>th</sup> April, 2013 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

#### 12.04 1/4 hrs

# COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

9<sup>th</sup> Report

**डॉ. बलीराम (लालगंज):** महोदया, मैं सभा की बैठकों से सदस्यों की अनुपस्थिति संबंधी समिति का 9वां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तृत करता हं।

#### 12.04 ½ hrs

# STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT 256<sup>th</sup> Report

SHRI CHARLES DIAS (NOMINATED): Madam, I beg to lay on the Table the Two Hundred Fifty-sixth Report (English and Hindi versions) of the Standing Committee on Human Resource Development on Demands for Grants 2013-14 of the Department of Higher Education.

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#### 12.04 ¾ hrs

#### STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE 191<sup>st</sup> to 195<sup>th</sup> Reports

SHRI PRABODH PANDA (MIDNAPORE): Madam, I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Transport, Tourism and Culture:-

(1) One Hundred Ninety-first Report on Demands for Grants (2013-14) of Ministry of Civil Aviation.

(2) One Hundred Ninety-second Report on Demands for Grants (2013-14) of Ministry of Culture.

- (3) One Hundred Ninety-third Report on Demands for Grants (2013-14) of Ministry of Road Transport & Highways.
- (4) One Hundred Ninety-fourth Report on Demands for Grants (2013-14) of Ministry of Shipping; and
- (5) One Hundred Ninety-fifth Report on Demands for Grants (2013-14) of Ministry of Tourism.

...(व्यवधान)

#### 12.05 hrs

# STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE 60<sup>th</sup> Report

श्री शैलेन्द्र कुमार (कौशाम्बी): अध्यक्ष महोदया, मैं कार्मिक, लोक शिकायत और पेंशन मंत्रालय की अनुदानों की मांगों (2013-2014) के बारे में कार्मिक, लोक शिकायत, विधि और न्याय संबंधी स्थायी समिति का 60वां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हं।

... (Interruptions)

#### 12.06 hrs

#### STATEMENT BY MINISTER

Status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Energy on Demands for Grants (2012-13), pertaining to the Ministry of New and Renewable Energy\*.

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): Madam, I beg to lay the statement on the status of implementation of the recommendations contained in the 27<sup>th</sup> Report of the Standing Committee on Energy in pursuance of the direction 73 A of the hon. Speaker Lok Sabha vide Lok Sabha Bulletin-Part- II dated 1 September 2004.

- 2. The 27<sup>th</sup> Report of the Standing Committee on Energy was presented to the Lok Sabha on 3<sup>rd</sup> May, 2012. The Report relates to the Examination of the Demands for Grants of the Ministry of New and Renewable Energy for 2012-13.
- 3. Action Taken Statement on the recommendations/observations contained in the 27<sup>th</sup> Report of the Committee had been sent to the Standing Committee on Energy on 28<sup>th</sup> September 2012.
- 4. There are 14 recommendations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations pertain mainly to issues like augmenting budgetary resources, implementation related issues of various renewable energy programmes, especially solar power, wind power, biomass power and remote village electrification.
- 5. The present status of implementation of various recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of House. I would not like to take the valuable time of the House to read out the contents of this Annexure. I would request that these may please be considered as read.

... (Interruptions)

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<sup>\*</sup> Laid on the Table and also placed in Library. See No. LT 9027/15/13

#### 12.07 hrs

#### **BUSINESS OF THE HOUSE**

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, with your permission, I rise to announce that Government Business during the week commencing Monday, the 6<sup>th</sup> of May, 2013, will consist of:-

- 1. Consideration of any items of Government Business carried over from today's order paper.
- 2. Consideration and passing of the following Bills:
  - a) The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2012
  - b) The Forward Contracts (Regulation) Amendment Bill, 2010;
  - c) The Prevention of Bribery of Foreign Officials of Public, International Organizations Bill, 2011; and
  - d) The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2012.
- 3. Further consideration and passing of the National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010.

... (Interruptions)

MADAM SPEAKER: Hon. Members, submissions by hon. Members shall be treated as laid on the Table of the House.

... (Interruptions)

\*श्री अर्जुन राम मेघवाल (बीकानेर): मैं आगामी सप्ताह की कार्यसूची में निम्नलिखित विषयों को सिम्मिलित करने का अनुरोध करता हूं:-

- मागणियार एवं लंगा जैसे लोक कलाकारों के लिए लोक संगीत विद्यालय खोलने एवं इन कलाकारों के अध्ययनरत छात्रों के लिए छात्रवृत्ति लागू करने के विषय पर चर्चा के लिए सम्मिलत किया जावें ।
- 2. पाकिस्तान की जेलों में कैद भारतीय कैदियों व मछुआरों पर ज्यादती, प्रताड़ना, दुर्दशा को ठीक करने व रिहाई के लिए प्रयासों पर संसद में चर्चा के विषय को आगामी सप्ताह की कार्यसूची में सम्मिलित किया जावें।

\*SHRI N. PEETHAMBARA KURUP (KOLLAM): The following items may please be included in the next week's agenda:-

- 1. An AIIMS status Hospital should be set up at Kollam, Kerala.
- 2. The new train service from Kollam to Guruayurs should be run from Punalur to Guruayur as proposed in the Railway Budget.

\*श्री वीरेन्द्र कुमार (टीकमगढ़): अगले सप्ताह की कार्यसूची में निम्नलिखित विषयों का समावेश किया जाये:-

- 1. बाल श्रम पर पूर्ण प्रतिबंध लगाने तथा बाल श्रमिकों के पुनर्वास के समुचित व्यवस्था किए जाने के संबंध में ।
- 2. केन्द्रीय कृषि विश्वविद्यालय स्थापना टीकमगढ़ संसदीय क्षेत्र में शीघ्र करवाने के संबंध में ।

<sup>\*</sup> Laid on the Table

\*श्रीमती जयश्रीबेन पटेल (महेसाणा): अगले सप्ताह की कार्यवाही में निम्नलिखित विषय को शामिल करने का कष्ट करें:-

- 1. गुजरात की संजीवनी समान की नर्मदा नदी पर बन रहा सरदार सरोवर प्रोजेक्ट फेज-1 के अंतर्गत उसकी उंचाई (138.68 मीटर) सेतू (Bridge) एवं दरवाजे (Gates) के काम बिना मंजूरी के कई वर्षों से लंबित पड़े हैं । अतः केन्द्र सरकार से अनुरोध है कि उपरोक्त काम की मंजूरी शीघ्र बहाल करे ।
- 2. विकलांगों तथा नेत्रहीन विद्यार्थियों के यूपीएससी परीक्षा हेतु उनके राज्यों में ही परीक्षा केन्द्र की सुविधा उपलब्ध करें।

\*श्री हंसराज गं. अहीर (चन्द्रपुर): आगामी सप्ताह की कार्यसूची में निम्न विषय को सिम्मिलित किया जाये:-

- महाराष्ट्र राज्य के चन्द्रपुर निर्वाचन क्षेत्र की इरई, झरपट, वर्धा, पैनगंगा आदि निदयों के पर्यावरण प्रदूषण के कारण अस्तित्व खतरे को देखते हुए उपचारात्मक प्रयास करने की आवश्यकता ।
- 2. नेशनल हाइवे क्रमांक 7 पर वाहन चालकों से अवैध वसूली का मामला उजागर होने के बाद इस पर प्रतिबंध लगाने की सरकार द्वारा कार्रवाई करने के लिए तत्काल कदम उठाने की आवश्यकता।

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<sup>\*</sup> Laid on the Table.

\*श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह): निम्नलिखित विषयों को सप्ताह के अगले कार्यसूची में सिम्मिलित करने की व्यवस्था की जाए:-

- 1. भारत सरकार के उपक्रमों कोल इंडिया लि0, सी.सी.एल. एवं बी.सी.सी.एल. में पेयजल की घोर समस्या हे, जिसमें मेरे संसदीय क्षेत्र के गिरीडीह जिला में तेनुघाट डैम से बोकारों करगली, कथारा एवं डोरी क्षेत्र में जलापूर्ति योजना सुनिश्चित करने हेतु सरकार द्वारा जनहित में संबद्ध विभाग को आवश्यक निर्देश दिए जाने की मांग करता हूँ ।
- 2. कोल इंडिया द्वारा बी.सी.सी.एल. से लेकर हिरक रोड जो काफी जर्जर स्थिति में है एवं यह मार्ग कोल इंडिया की इकाइयों सी.सी.एल. एवं बी.सी.सी.एल. के ट्रांसपोर्टेशन का मुख्य मार्ग भी है एवं इस मार्ग को काफी कठिनाइयों का सामना करना पड़ता है । अतः जनहित को ध्यान में रखते हुए उक्त मार्ग के पुनः निर्माण एवं मजबूतीकरण हेतु संबद्ध विभाग (कोल इंडिया) को अतिशीघ्र आवश्यक निर्देश जारी करने की मांग करता हूँ ।

\*श्री शैलेन्द्र कुमार (कौशाम्बी): निम्नलिखित विषयों को सप्ताह के अगले कार्यसूची में सिम्मिलित करने की कृपा की जाए:-

- 1. अनुसूचित जाति-जनजाति के पूरे देश में सभी विभागों में 10 लाख पदों की बैकलॉग एवं शाटफॉल की रिक्तियों को विशेष भर्ती अभियान द्वारा तत्काल निश्चित समय सीमा के अंदर भरा जाए ।
- 2. अनुसूचित जाति/अनुसूचित जनजाति खास कर महिलाएं एवं बच्चियों के साथ अमानवीय अन्याय एवं अत्याचार हत्या बलात्कार की घटनाओं को रोकने के लिए अनुसूचित जाति/अनुसूचित जनजाति अत्याचार निवारण अधिनियम को स्वायत्तता एवं सख्ती से पालन किया जाए।

<sup>\*</sup> Laid on the Table.

\*श्री महेन्द्रसिंह पी. चौहाण (साबरकांठा): निम्नलिखित विषय को अगले सप्ताह की कार्यवाही में शामिल करने की कृपा करें :-

- 1. शराब की वजह से देश की युवा पीढ़ी बर्बाद हो रही है । प्रताड़ित हो रही है तथा गरीब और गरीब तथा कमजोर हो रहे हैं । इसलिए पूरे देश में नशाबंदी लागू करने का काम किया जाए ।
- 2. देश में भ्रष्टाचार ने अपनी मर्यादाओं को तोड़ दिया है । अधिकारी पदाधिकारी एवं दलालों की मिलीभगत से भ्रष्टाचार बढ़ रहा है । ऐसे में सभी अधिकारियों/ पदाधिकारियों एवं उद्योगपितयों की तथा उनके संबंधितयों की संपत्ति की, आय की जांच करके भ्रष्टाचार को खत्म करने का काम किया जाए ।

\*PROF. SAUGATA ROY (DUM DUM): Madam, I want to raise the following matter with respect to Government Business for the coming week:-

- 1. Death of Sarabjit Singh in Pakistani jail
- 2. External Affairs Minister's trip to China.

\*डॉ. भोला सिंह (नवादा): माननीय संसदीय कार्यमंत्री ने आगामी सप्ताह के लिए सदन में कार्ययोजना प्रस्तुत की है उसमें मैं निम्नलिखित प्रस्ताव जोड़ने की अनुमित चाहता हूँ:-

- 1. बिहार के नवादा जिले को केंद्र सरकार शास्वत सुखाड़ क्षेत्र घोषित करे और राहत और विकास के लिए विशेष पैकेज की घोषणा करे ।
- 2. बिहार के नवादा जिले में रजौली आणविक विद्युत ताप केंद्र का अविलंब निर्माण की प्रक्रिया प्रारंभ करें ।

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<sup>\*</sup> Laid on the Table.

# (Interruptions)

MADAM SPEAKER: The House stands adjourned to meet on Monday, the  $6^{\rm th}$  May, 2013 at 11 a.m.

### **12.08 hrs**

The Lok Sabha then adjourned till Eleven of the Clock on Monday, May 6, 2013 / Vaisakha 16, 1935 (Saka).